

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt.)/5587/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District and Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the 18th September, 2019.

Sub: **Permission to avail entire Durga Puja vacation and casual leave.**

Ref:- Your letter No. DJ/DH/2019/I-1/10210 dtd. 13.09.2019.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga Puja vacation from 05.10.2019 to 18.10.2019 and casual leave for 1 (one) day on 19.10.2019 along with station leave permission, with your official vehicle, from the late afternoon (after completion of Court works) of 04.10.2019 till the evening of 20.10.2019, as prayed for. However, you are directed to make own arrangement as regards driver.

The Chief Judicial Magistrate, Dima Hasao and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

5589 JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013 (Pt.)/5588-1A dated 18.9.19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.

2. The System Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

